

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) to (d) Do not arise.

**Time allotted to the English, Hindi, Punjabi and Urdu languages on various Television Stations**

668. SHRI MOHAMMED USMAN ARIF: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the time allotted to the English, Hindi, Punjabi and Urdu languages in Jullundur, Delhi and Mussoorie Doordarshan Stations during the months of January, February and March in the years 1976, 1977 and 1978 on each day for both the originating and relay programmes?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): Doordarshan does not divide up its daily transmission into a number of language slots. Information regarding the duration of the programmes in different languages telecast from Delhi Doordarshan Kendra and Mussoorie Relay Centre (this relay centre was commissioned only in August 1977) is being collected and will be placed on the Table of the House. The TV Centre at Jullundur has not started functioning yet.

**Restrictions on import of raw materials and Components**

689. SHRI VIREN J. SHAH: Will the Minister of INDUSTRY be pleased to state the reasons for not accepting the recommendations of the Study Group on Industrial Regulations and Procedures regarding deletion of existing stipulations in the industrial licences about the restrictions on imports of raw materials and components?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): The Study Group on Industrial Regula-

tions and Procedures had inter alia in their report recommended that the existing stipulations regarding the limits of import of raw materials and components may be deleted and that such imports may be governed by the Import Trade Policy in force from time to time. Government considered this recommendation and felt that this might result in unrestricted import of components by new industrial units affecting some of the existing units which have approved phased manufacturing programmes for greater use of indigenous materials. It was, therefore, considered necessary to impose some limits on the import of raw materials and components and it was decided that for the purposes of exemption from industrial licensing, requirements of foreign exchange for import of raw materials and components should not exceed Rs. 25 lakhs per year or 10 per cent of the expected value of annual production, whichever is less.

**Setting up of District Industries Centres**

690. SHRI ERA SEZHIAN: Will the Minister of INDUSTRY be pleased to state the number of District Industries Centres proposed to be opened during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): Initially only 112 District Industries Centres were proposed to be opened during the current financial year. But so far 150 districts in 15 States and Union Territories have already been covered.

**India's Second Satellite**

691. SHRIMATI SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state the expenditure likely to be incurred on India's second satellite to be launched towards the end of the current year?